

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 246
(IB)-898(ND)/2018

IN THE MATTER OF:

M/s. M+R Logistics (India) Pvt. Ltd ... **Applicant/Petitioner**

Versus

M/s. The Indure Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 31.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this matter on 14.04.2021.



T.S. Singh
(Court Officer)